

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-51/1997/8492/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pratim Kumar Bora,  
District & Sessions Judge,  
Barpeta.

Dated Guwahati, the 10<sup>th</sup> October, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter Nos. DJB/4736 and DJB/4737 dtd. 07.10.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **(i) casual leave on 06.10.2023 and (ii) station leave permission, with the official vehicle, at own cost, from the evening of 07.10.2023, till the morning of 09.10.2023,** has been granted. The next seniormost Judicial Officer available at the station would remain in charge of your Court and office in your absence.


Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/1997/8493/A dated , 10-10-23**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
